constructive suggestions with a view to tackling the problem here as well as in our relations with Pakistan, because we know that the Nehru-Liaquat Pact has failed. What are we going to do? Where do we go from here? This is the position. What are the short-term and long-term views? I should like to ask the hon. Home Minister to agree to having a discussion. In a comparable situation, Parliaments of all countries discuss such a separate, individual subject. I hope we shall not be denied the opportunity of doing so.

Budget

SHRI GULZARILAL NANDA: I have already stated it and I am leaving it in their hands-if at the end of the discussion on the President's Address they still find the need. Therefore, there is no resistance on my part, I am leaving it to them. If it is the view of hon Members then we will have a discussion.

SHRI DAHYABHAI V. PATEL: Yes, we do.

THE DEPUTY CHAIRMAN: I think the House should be satisfied what the Home Minister has told us, that is, if there is need for a further discussion, an independent discussion after the President's Address is debated here, then he would be ready to offer such an occasion.

SHRI BHUPESH GUPTA: cept that, but one or two things he should make clear. Time is passing. Why are not the migration laws radically altered?

THE DEPUTY CHAIRMAN: A11 these will be done. Now, the Railway Budget.

THE BUDGET (RAILWAYS), 1964-65

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAH NAWAZ KHAN): Madam Deputy Chairman, I beg to lay on the Table a statement of the estimated receipts and expenditure of the Government of India for the year 1964-65 in respect of Railways.

THE DEPUTY CHAIRMAN: There 1s a suggestion of Mr. Dahyabhai Patel that today being 'Maha Shivratri', the House be adjourned for the rest of the day. I think hon. Members are of the same opinion. Then, the House stands adjourned till 11 A.M. tomorrow.

> The House then adjourned at thirty minutes past one of the clock till eleven of the clock on Wednesday, the 12th February, 1964.